

HIGH COURT OF TRIPURA
AGARTALA

No.F.40 (1)–HCT/Judl/Roster/2023/1278

07th February, 2023

N O T I F I C A T I O N

It is hereby notified that on and from 13.02.2023 (Monday) only the cases registered up to 31.12.2021 shall be listed for hearing (part-II) under Daily Cause List.

No adjournment shall be allowed without exceptional ground.

By order,

(S. Bhattacharjee)
Registrar (Judicial)

No.F.40 (1)–HCT/Judl/Roster/2023/1279-1305

07th February, 2023

Copy to: –

01. The Principal Secretary to Hon'ble the Chief Justice (Acting), High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
03. The Private Secretary-I attached with the Registrar General, High Court of Tripura, Agartala;
04. The Advocate General, Tripura, Agartala;
05. The Sr. Govt. Advocate, High Court of Tripura, Agartala;
06. The Chairman, Bar Council of Tripura, Agartala;
07. The Govt. Advocate, High Court of Tripura, Agartala;
08. The Secretary, High Court Bar Association, Agartala;
09. The Secretary, Tripura Bar Association, Agartala;
10. The Assistant Solicitor General of India, Govt. of India, Agartala;
11. The Public Prosecutor, High Court of Tripura, Agartala;
12. The Registrar (Vigilance), High Court of Tripura, Agartala;

13. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
14. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
15. The Joint Registrar, High Court of Tripura, Agartala;
16. All the Deputy Registrars, High Court of Tripura, Agartala;
17. The Chief Librarian, High Court of Tripura, Agartala;
18. All the Assistant Registrars, High Court of Tripura, Agartala;
19. The System Analyst/ the Programmer, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
20. All the Superintendents, High Court of Tripura, Agartala;
21. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
22. The Court Master(s), High Court of Tripura, Agartala;
23. The Bench Clerk(s), High Court of Tripura, Agartala;
24. All the Bench Sections, High Court of Tripura, Agartala,
25. Notice Board of the Court-house; and
26. Order File.

Registrar (Judicial)